

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 51622 of 2022

(Arising out of Order-in-Original No. 41-42/Commr/Delhi East/AP/2021 dated 18.11.2021 passed by the Commissioner of Central Tax, GST, Delhi East)

**The Commissioner,
Central Goods & Service Tax (CGST),
Delhi East Commissionerate,
C.R. Building, I.P. Estate,
New Delhi-110 002.**

...Appellant

VERSUS

M/s. Tiger Logistics (India) Ltd.
Earlier Known as M/s. Tiger Logistics
(India) Pvt. Limited
804A-807, 8th Floor, 60, Skylark Building,
Nehru Place, New Delhi-110019

...Respondent

APPEARANCE:

Dr. Radhe Tallo, Authorized Representative of the Appellant
Shri Amit Jain, Advocate for the Respondent

CORAM:

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)**

**Date of Hearing: 11.04.2023
Date of Decision: 12.07.2023**

ORDER

The appeal is dismissed. For order, see order of date passed in
Service Tax Appeal No. 52405 of 2022.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**